

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 29-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1008(CHE)/2022

PETITION NUMBER : CP(IB)/188(CHE)/2021

**NAME OF THE APPLICANT : S Muthuraju (RP) of M/s Supreme Coated
Board Mills Pvt Ltd**

NAME OF THE RESPONDENT(S) : Mariappan Thangeswari

UNDER SECTION : Sec 106 of IBC, 2016

ORDER

Ld. Counsel Mr. A.G. Sathyanarayana for the RP. Ld. Counsel Mr. Vijay Vigneshwar for the Bank of Baroda. Ld. Counsel Mr. Prithvi Raj is present.

In this case an Application for replacement of RP is pending and is listed for hearing on 03.05.2024.

List the Application and petition for hearing on **03.05.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk